

THE HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

4th November, 2015

HCM/A-72/2015-Estt./ In pursuance of this Registry's Notification No. HCM/A-72/2015-Estt./3462-70 dated, 26th May, 2015 for appointment of 3(three) posts of Law Assistant, interview of the candidates will be held on Saturday, 5th December, 2015. Candidates may download their admit card from the Official Website of High Court of Manipur. <http://hcmimphal.nic.in>.

The scheduled date venue and time of Interview is mentioned in the Admit card.

Sd/-
(GOLMEI GAIPHULSHILLU)
REGISTRAR,
HIGH COURT OF MANIPUR

Endt: HCM/A-72/2015-Estt./13098-111 Imphal, dated 4th November, 2015
Copy to:

1. The Secretary (Law), Government of Manipur
2. The Joint Registrar (Judl. & Bench)/CPC, High Court of Manipur
 - He is requested to upload the above notification in the official website of this Registry.
3. The Joint Registrar (Admn./PM&P), High Court of Manipur.
4. The Deputy Registrar (Judl.), High Court of Manipur.
5. The Principal Private Secretary to Hon'ble the Chief Justice.
6. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh.
7. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh.
8. The Director, Information and Public Relation, Imphal.
 - with one spare copy for favour of wide publicity in the News Item.
9. The Director, Doordarshan Kendra, Imphal
 - for favour of wide announcement in the News Item.
10. The Assistant News Editor, AIR, Imphal
 - for favour of wide announcement in the News Item.
11. The Editor ISTV Network / Impact TV, Imphal
 - for favour of wide announcement in the News Item.
12. The P.A to Registrar General, High Court of Manipur.
13. Notice Board / Guard File
14. Concerned file.


REGISTRAR,
HIGH COURT OF MANIPUR